GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:3026 ANSWERED ON:16.03.2015 BAUXITE MINING LEASES Chudasama Shri Rajeshbhai Naranbhai;Patil Shri Chandrakant Raghunath

Will the Minister of MINES be pleased to state:

(a) whether the State Government of Gujarat has recommended 11bauxite mining lease proposals for prior approval of the Ministry of Mines in Jamnagar and Kutch districts for relaxation of section 6(1) of the Mines and Minerals (Development and Regulation) Act,1957;

(b) if so, the action taken by the Ministry in this regard; and

(c) the time by which the approval is likely to be accorded ?

Answer

THE MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

(a) Yes, Sir.

(b) to (c) Ministry has returned these 11 bauxite mining lease proposals of the State Government of Gujarat. It is to further state that MMDR Amendments Ordinance 2015 has been promulgated on 12.01.2015, under which there is no requirement of prior approval of Central Government under amended Section 5(1) for grant of Mining leases of bauxite as per the provisions of the said Act.